

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3566
ANSWERED ON:13.02.2014
CAUVERY MANAGEMENT BOARD
Rajendran Shri C.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has set up a Cauvery Management Board;
- (b) if so, the details thereof and the reasons therefor;
- (c) if not, the time by which it is likely to be constituted; and
- (d) the steps being taken by the Government to resolve this issue permanently at the earliest?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (d) As per the order dated 10.05.2013 in I.A. No. 5/2012 in Civil Appeal No. 2456 of 2007 of the Hon'ble Supreme Court, the Ministry of Water Resources has constituted a pro tem Supervisory Committee to implement Final Order and Decision dated 5th February, 2007 of Cauvery Water Disputes Tribunal (CWDT). Further appropriate actions are being taken by the Ministry of Water Resources in consultation with the concerned Ministries to set up Cauvery Management Board.